

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/14403/2025 ARBP/41/2025	M/S. GAMMON ENGINEERS AND CONTRACTORS PVT LTD. VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// (//
2	D-BLAPL/12478/2025 BLAPL/4570/2025	PRAKASH KUMAR NAYAK VS STATE OF ODISHA	AVIJIT PATNAIK VS	KEONJHAR TOWN /164 /2025 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000010/2025
3	D-BLAPL/12838/2025 BLAPL/4571/2025	SAMARU SETHI VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /70 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000088/2025
4	D-BLAPL/11544/2025 BLAPL/4572/2025	DILAJIN MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NANDANKANAN /97 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000472/2025
5	D-BLAPL/10455/2025 BLAPL/4573/2025	S. ANIL KUMAR CHOUDHURY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMLIGUDA /3 /2025 JMFC, SEMLIGUDA(Koraput) GR/0000002/2025
6	D-BLAPL/12504/2025 BLAPL/4574/2025	CHANDAN NAIK VS STATE OF ODISHA	AMARENDRA SAHOO VS	BENTKAR (42 MOUZA) UPD CUTTACK 2ND A.D.J.,CUTTACK(Cuttack) ST/0000066/2025
7	D-BLAPL/12454/2025 BLAPL/4575/2025	ANUBHAB RAM VS STATE OF ODISHA	DEBABRATA DASH VS	KEONJHAR TOWN /114 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K)
8	D-BLAPL/11978/2025 BLAPL/4576/2025	PRASANJIT @ PRIYAJIT DAS VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	GR/0000348/2025 BANARAPAL /83 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug)
9	D-BLAPL/12242/2025 BLAPL/4577/2025	MAHESWAR TEJI VS STATE OF ODISHA	DEBABRATA DASH VS	Spl/0000007/2025 GOLAMUNDA /155 /2023 A.D.J.,DHARAMGARH(Kalahandi)
10	D-BLAPL/12370/2025 BLAPL/4578/2025	PATALESWAR @ PATALSEWAR SAHU VS STATE OF ODISHA	NISHAT AFREEN VS	CT/0000009/2024 KORAPUT GRPS /5 /2023 ADDL DISTRICT AND SESSIONS JUDGE
11	D-BLAPL/12484/2025 BLAPL/4579/2025	NIRANJAN DAS VS STATE OF ODISHA	JAYADEBA BEHERA VS	CT/0000089/2023 SARANAKUL /49 /2025 J.M.F.C.,ODAGAON(Nayagarh) GR/0000129/2025

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12	D-BLAPL/11307/2025 BLAPL/4580/2025	BASU @ BASUDEB SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BIJEPUR /53 /2025 J.M.F.C. BIJEPUR(Bargarh) GR/0000051/2025
13	D-BLAPL/12848/2025 BLAPL/4581/2025	PRAMOD BAHALIA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	BHUBAN /18 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000082/2024
14	D-BLAPL/11790/2025 BLAPL/4582/2025	LOKANATH MALLICK VS STATE OF ODISHA	AJIT KUMAR PANDA VS	MANCHESWAR P.S. /508 /2024 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000509/2024
15	D-BLAPL/12854/2025 BLAPL/4583/2025	MITHUN KALANDI VS STATE OF ODISHA	ANITA DASH VS	JHIRPANI P.S. /91 /2021 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000136/2021
16	D-BLAPL/12869/2025 BLAPL/4584/2025	ANUJ KUMAR SAHU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARAMGARH /33 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH CT/0000076/2025
17	D-BLAPL/12762/2025 BLAPL/4585/2025	SOHANLAL @ SOHAN VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	MACHHKUND /65 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000079/2024
18	D-BLAPL/12732/2025 BLAPL/4586/2025	KISHORE ROUT VS STATE OF ODISHA	ANAND PRAKASH DAS VS	BANKI /16 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000017/2025
19	D-BLAPL/12871/2025 BLAPL/4587/2025	SUKAI SUHANI @ SUKAI SAHANI VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	PURUNABAZAR /63 /2025 J.M.F.C.,BHADRAK(Bhadrak) GR/0000078/2025
20	D-BLAPL/12872/2025 BLAPL/4588/2025	SANTOSH KUMAR ACHARYA VS STATE OF ODISHA	DIPTIRANJAN JENA VS	DHANUPALI /41 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000341/2025
21	D-BLAPL/12589/2025 BLAPL/4589/2025	SAROJ BEHERA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BALASORE SADAR /70 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000077/2025
22	D-BLAPL/12875/2025 BLAPL/4590/2025	AMIT KUMAR GUPTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000036/2025
23	D-BLAPL/12897/2025	KAMALA KANTA HEMBRAM @ JAMBIRA	MAHES DAS	Maitri Vihar PS /145 /2025

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	BLAPL/4591/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0000632/2025
24	D-BLAPL/12892/2025 BLAPL/4592/2025	DEEPAK NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	CHHENDIPADA /143 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000354/2025
25	D-BLAPL/12899/2025 BLAPL/4593/2025	NAGENDRANATH MURMU VS STATE OF ODISHA	MAHES DAS VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000158/2025
26	D-BLAPL/12893/2025 BLAPL/4594/2025	JAGANNATH KHILA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MATHILI /77 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000020/2025
27	D-BLAPL/12900/2025 BLAPL/4595/2025	SURYAKANTA PATTANAYAK VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	DHANUPALI /446 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000130/2024
28	D-BLAPL/12861/2025 BLAPL/4596/2025	LITU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000022/2024
29	D-BLAPL/12863/2025 BLAPL/4597/2025	SUNIL KUMAR PARIDA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MALGODOWN /177 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) ST/0000362/2024
30	D-BLAPL/12919/2025 BLAPL/4598/2025	MANMOHAN SHA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /93 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujhar) Spl/0000008/2025
31	D-BLAPL/12812/2025 BLAPL/4599/2025	SONIA TRIPATHY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	EOW,BHUBANESWAR /11 /2023 PRESIDING OFFICER, DESIGNATED COURT CT/0000100/2023
32	D-BLAPL/12921/2025 BLAPL/4600/2025	GANGA @ JANGA MURMU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /352 /2024 A.D.J.,ANANDAPUR(Kendujhar) ST/0000001/2025
33	D-BLAPL/12907/2025 BLAPL/4601/2025	SK. ASIF VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	CHANDIPOSH PS /17 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundergarh) GR/0000181/2025
34	D-BLAPL/12923/2025 BLAPL/4602/2025	GAGAN BIHARI MAJHI VS	DEVASHIS PANDA VS	RAMACHANDRAPUR /93 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujhar)

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35	D-BLAPL/13126/2025 BLAPL/4603/2025	STATE OF ODISHA SHAILESH KUMAR MISHRA @ SAILESH MISHRA VS	SITIKANT MISHRA VS	Spl/000008/2025 SONEPUR /129 /2024 SPECIAL JUDGE,SONEPUR(Sonepur)
36	D-BLAPL/11258/2025 BLAPL/4604/2025	STATE OF ODISHA BIKASH KUMAR PRADHAN VS	SUSHANTA HARICHANDAN VS	Spl/0000026/2024 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
37	D-BLAPL/12908/2025 BLAPL/4605/2025	STATE OF ODISHA ABHAY PARSURAM MAHARANA VS	MAHES DAS VS	2(A)CC/0000112/2024 / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
38	D-BLAPL/12077/2025 BLAPL/4606/2025	STATE OF ODISHA ANGEL MISHRA VS	DEBASNAN DAS VS	2(A)CC/0000048/2024 TOMANDO /324 /2024 J.M.F.C.,BHUBANESWAR(Khordha)
39	D-BLAPL/12797/2025 BLAPL/4607/2025	STATE OF ODISHA SANTOSHI MOHANTY VS	JUGALA KISHORE PANDA VS	CT/0000760/2024 BALIMI /60 /2025 S.D.J.M.,HINDOL(Dhenkanal)
40	D-BLAPL/12856/2025 BLAPL/4608/2025	STATE OF ODISHA GOPABANDHU DAS @ GOPI @ GOPINATH VS	BAISHNAB CHARAN PATRA VS	GR/0000220/2025 ANGUL TOWN /78 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul)
41	D-BLAPL/12858/2025 BLAPL/4609/2025	STATE OF ODISHA SUNIL NAIK VS	ASUTOSH TRIPATHY VS	Spl/0000001/2025 BAGDIA /70 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul)
42	D-BLAPL/13069/2025 BLAPL/4610/2025	STATE OF ODISHA OM PRAKASH BEHERA @ BUTU VS	RAMDAS ACHARY VS	Spl/0000019/2025 KHANDAGIRI P.S. /203 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha)
43	D-BLAPL/12929/2025 BLAPL/4611/2025	STATE OF ODISHA DEEPAK KUMAR BEHERA @ DEEPAK BEHERA VS	DEEPAK KU SAHOO VS	CT/0000489/2025 TOMANDO /215 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESWAR
44	D-BLAPL/13071/2025 BLAPL/4612/2025	STATE OF ODISHA BIJAY PATASANI @ BIJU VS	RAMDAS ACHARY VS	TR/0000425/2023 KHANDAGIRI P.S. /203 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha)
45	D-BLAPL/11436/2025 BLAPL/4613/2025	STATE OF ODISHA ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	CT/0000489/2025 TOMANDO /299 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000709/2024

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46	D-BLAPL/12503/2025 BLAPL/4614/2025	RAJENDRA BARIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000726/2025
47	D-BLAPL/12508/2025 BLAPL/4615/2025	SURESH KUMAR SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /216 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000726/2025
48	D-BLAPL/13079/2025 BLAPL/4616/2025	JUDHISTHIR BANCHHOR VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /46 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000084/2025
49	D-BLAPL/12934/2025 BLAPL/4617/2025	BALARAJ PAPAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHITRAKONDA /110 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000146/2023
50	D-BLAPL/12951/2025 BLAPL/4618/2025	SAGARIKA DIGAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /85 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000094/2025
51	D-BLAPL/12924/2025 BLAPL/4619/2025	BATI @ NARENDRA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /352 /2023 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000023/2024
52	D-BLAPL/12925/2025 BLAPL/4620/2025	BATI @ NARENDRA DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /328 /2022 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000022/2024
53	D-BLAPL/12936/2025 BLAPL/4621/2025	SK ASRUDDIN @ SK ASIRUDDIN @ ASHU @ MD ASHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /214 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000964/2024
54	D-BLAPL/12941/2025 BLAPL/4622/2025	RANJAN MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /92 /2025 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000012/2025
55	D-BLAPL/12974/2025 BLAPL/4623/2025	HEMANTA PARIDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /255 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000108/2024
56	D-BLAPL/12969/2025 BLAPL/4624/2025	DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHUBAN /432 /2024 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000423/2024
57	D-BLAPL/11854/2025	NARENDRA SIAL @ TERU	BHABANI SHANKAR DASPARIDA	SIMULIA /58 /2025

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	BLAPL/4625/2025	VS STATE OF ODISHA	VS	J.M.F.C.,SORO(Baleshwar) CT/0000239/2025
58	D-BLAPL/12976/2025 BLAPL/4626/2025	RAJU MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 A.D.J,PATNAGARH(Balangir)
59	D-CMAPL/16821/2025 CMAPL/140/2025	SHARAT @ SARAT KUMAR MOHAPATRA VS ASIS KUMAR DAS	BUDHIRAM DAS VS	2(A)CC/0000006/2023 // () //
60	D-CMP/17014/2025 CMP/662/2025	LADI SUSIL KUMAR PATRO VS SUSARLA VIJAYA LAXMI	RAJESH KUMAR MAHAPATRA VS	// 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000111/2017
61	D-CMP/17193/2025 CMP/663/2025	ARDHENDU SEKHAR RATHA VS MOHANLAL AGARWAL	SUDEEP KUMAR SARANGI VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000018/2025
62	D-CMP/15801/2025 CMP/664/2025	DUKHI BALIARSINGH VS SABITREE BALIARSINGH	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
63	D-CMP/16196/2025 CMP/665/2025	MAKHI MAHANA VS BASANTI GHADEI	RAJESH KUMAR MAHAPATRA VS	// A.D.J.,BHADRAK(Bhadrak) Fao/0000079/2021
64	D-CMP/16226/2025 CMP/666/2025	FAKIR NAIK VS JYOSTNAMAYEE SAHOO	ARUN KUMAR DAS 1 VS	// S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY CS/0000012/2023
65	D-CMP/17013/2025 CMP/667/2025	CHINARI LAXMI KUMARI DEVI VS SUSARLA VIJAYA LAXMI	RAJESH KUMAR MAHAPATRA VS	// 2ND ADDL. CIVIL JUDGE(SD),GANJAM, CS/0000112/2017
66	D-CMP/17577/2025 CMP/668/2025	FOOD CORPORATION OF INDIA, NEW DELHI VS M/S. NATIONAL COLLATERAL MANAGEMENT SERVICES LTD., GURGAON	DEBASIS NAYAK VS	// SR CIVIL JUDGE (COMMERCIAL COUR CMA/0000168/2022
67	D-CMP/17450/2025 CMP/669/2025	UTTAM KUMAR NAYAK VS UMAKANTA NAYAK	ARUN KUMAR BEHERA VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) IA/0000034/2024
68	D-CMP/17194/2025 CMP/670/2025	ARDHENDU SEKHAR RATHA VS	SUDEEP KUMAR SARANGI VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga

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69	D-CMP/17323/2025 CMP/671/2025	SANKARLAL AGARWAL BIBEKINI MISHRA VS NAGENDRANATH SARANGI	SWARUP KUMAR PATNAIK VS	EC/0000017/2005 // CIVIL JUDGE (S.D), PIPILI(Puri)
70	D-CONTC/16697/2025 CONTC/1934/2025	CHITTABODH BISWAL VS RAMESH CHANDRA NAYAK, BEO, MANESWAR BLOCK	ADV. VS	// () //
71	D-CONTC/16700/2025 CONTC/1935/2025	BENU DHAR PERA VS SUDEEPTA KUMAR NAYAK, BEO, RAIRAKHOLE, SAMBALPUR	PITAMBAR PANDA VS	// () //
72	D-CONTC/16703/2025 CONTC/1936/2025	JAYAKRISHNA BHOI VS SUDEEPTA KUMAR NAYAK, BEO, RAIRAKHOLE	PITAMBAR PANDA VS	// () //
73	D-CONTC/16705/2025 CONTC/1937/2025	SURYAKANTA PARIDA VS GOURAV MOHANTY, REGIONAL P.F COMMNR., BBSR	ADV. VS	// () //
74	D-CONTC/16710/2025 CONTC/1938/2025	ASWINI KUMAR SAHU VS SUDEEPTA KUMAR NAYAK, BEO, RAIRAKHOLE, SAMBALPUR	PITAMBAR PANDA VS	// () //
75	D-CONTC/11333/2025 CONTC/1939/2025	ANITA SAMANTRAY VS DR. KANHU CHARAN DHIR, REGISTRAR, UTKAL UNIVERSITY, BBSR	ADV. VS	// () //
76	D-CONTC/15956/2025 CONTC/1940/2025	JITENDRA NATH BARIK VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
77	D-CONTC/15996/2025 CONTC/1941/2025	ALOK RANJAN MISHRA VS GAURAV SHIVAJI ISALWAR, IAS	ADV. VS	// () //
78	D-CONTC/16715/2025 CONTC/1942/2025	PRAMODINI KUJUR VS SUDEEPTA KUMAR NAYAK, BEO, RAIRAKHOL, SAMBALPUR	PITAMBAR PANDA VS	// () //
79	D-CONTC/16719/2025 CONTC/1943/2025	PRASANTA KUMAR SAHOO VS SUMITA SARKAR, ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA	AMIT PRASAD BOSE VS	// () //

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80	D-CONTC/16723/2025 CONTC/1944/2025	JHARISANTI PAN VS SUDEEPTA KUMAR NAYAK,BEO,RAIRAKHOLE,SAMBALPUR	PITAMBAR PANDA VS	// 0 //
81	D-CONTC/16728/2025 CONTC/1945/2025	SHESADEV NAIK VS SUDEEPTA KUMAR NAYAK,BEO,RAIRAKHOLE,SAMBALPUR	PITAMBAR PANDA VS	// 0 //
82	D-CONTC/16943/2025 CONTC/1946/2025	PRANJALI NAYAK VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// 0 //
83	D-CONTC/15958/2025 CONTC/1947/2025	FARID KHAN VS USHA PADHEE,IAS	ADV. VS	// 0 //
84	D-CONTC/16108/2025 CONTC/1948/2025	KUNJABANA PATEL VS MANOJ SATYABAN MAHAJON, LAND ACQUISITION COLLECTOR, SUNDARGARH	JAGAJIT PANDA VS	// 0 //
85	D-CONTC/16114/2025 CONTC/1949/2025	PARAMESWAR PATEL VS MANOJ SATYABAN MAHAJON, LAND ACQUISITION COLLECTOR SUNDARGARH	JAGAJIT PANDA VS	// 0 //
86	D-CONTC/16686/2025 CONTC/1950/2025	KUSHASAN MALLICK VS PANCHANAN NAYAK,TAHASILDAR,PATTAMUNDAI,KENDRAPARA	ADV. VS	// 0 //
87	D-CONTC/14013/2025 CONTC/1951/2025	MANJUSHREE SENAPATI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
88	D-CONTC/14888/2025 CONTC/1952/2025	BATAKRUSHNA SARANGI VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0 //
89	D-CONTC/14908/2025 CONTC/1953/2025	PRAMODA CHANDRA ROUT VS ANU GARG,ADDL. CHIEF SECY. , W.R DEPT.	GOPINATH PANDA VS	// 0 //
90	D-CONTC/16003/2025 CONTC/1954/2025	PRAMOD KUMAR NAYAK VS DIBYA JYOTI PARIDA,IAS	ADV. VS	// 0 //
91	D-CONTC/15107/2025	ASHOK KUMAR SAHU	ADV	//

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	CONTC/1955/2025	VS ASWATHI S,IAS	VS	() //
92	D-CONTC/15214/2025 CONTC/1956/2025	PITABASHA NAYAK VS SUBRAT KUMAR PANDA, COLLECTOR CUM C.E.O OF ZILLA PARISHAD, BOUDH	SUBHASREE MOHANTY VS	// ()
93	D-CONTC/15216/2025 CONTC/1957/2025	PRADIPTA KUMAR SETHI VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-C.E.O OF ZILLA PARISHAD, BOUDH	SUBHASREE MOHANTY VS	// ()
94	D-CRLA/11251/2025 CRLA/506/2025	SARAT KUMAR SINGHSAMANT VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /14 /2006 ADDL.SPL.JUDGE (VIG),BHUBANESWAR TR/0000005/2010
95	D-CRLA/12235/2025 CRLA/507/2025	SOMANATH JANKA VS STATE OF ODISHA	RAMESH MAHARANA VS	BALICHANDRAPUR /370 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000145/2020
96	D-CRLA/12273/2025 CRLA/508/2025	BABLU VERMA VS STATE OF ODISHA	RITA SINGH VS	NIALI /246 /2023 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK) Spl/0000115/2023
97	D-CRLA/12772/2025 CRLA/509/2025	SIBILI @ BISWAJIT BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KAMAKHYANAGAR /63 /2017 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000014/2017
98	D-CRLA/11511/2025 CRLA/510/2025	RAJU MALLIK@GOUTAM MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /67 /2022 AD-HOC A.D.J. (FTSC),KENDRAPARA(KENDRAPARA) GR/0000012/2022
99	D-CRLMC/12820/2025 CRLMC/1605/2025	BIKASH NAYAK @ BIKASH KUMAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /78 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000109/2024
100	D-CRLMC/12362/2025 CRLMC/1606/2025	ANANDA CHANDRA LENKA@ANANDA LENKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /150 /2013 ASST. SESSION JUDGE,RANPUR(Nayagarh) ST/0000047/2020
101	D-CRLMC/11435/2025 CRLMC/1607/2025	SAMIR KUMARA PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	G.UDAYAGIRI /41 /2018 SPECIAL JUDGE (POCSO), PHULBANI(PHULBANI) Spl/0000070/2018
102	D-CRLMC/10130/2025 CRLMC/1608/2025	ARUP AVISHEK BEHERA VS	BIDYALOK MOHAPATRA VS	KHARIAR /78 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(NAWAPARA)

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103	D-CRLMC/11803/2025 CRLMC/1609/2025	STATE OF ODISHA RAM CHANDRA BEHERA @ RAMA VS KABITA BEHERA	PRASANTA KUMAR NANDA VS	SA/0000014/2023 CHAMAKHANDI /191 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000681/2024
104	D-CRLMC/12652/2025 CRLMC/1610/2025	SUNIL NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	NIHALPRASAD /18 /2020 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe CT/0000304/2023
105	D-CRLMC/11455/2025 CRLMC/1611/2025	BAPINA GHADEI @ SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /115 /2018 ADDL.SPECIAL JUDGE,JAJPUR(Jajapur) Spl/0000063/2018
106	D-CRLMC/9306/2025 CRLMC/1612/2025	LIAKAT @ KIYAKAT KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	REMUNA /168 /2013 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0002643/2013
107	D-CRLMC/12202/2025 CRLMC/1613/2025	BIBEKA SAHU VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	AGALPUR /80 /2023 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000046/2023
108	D-CRLMC/7672/2025 CRLMC/1614/2025	GITA RAHA VS STATE OF ODISHA	KARUNAKAR RATH VS	MAHILA P.S. BUXIBAZAR /124 /2019 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0001951/2019
109	D-CRLMP/11355/2025 CRLMP/529/2025	DALI SWAIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	/ /0) //
110	D-CRLMP/12153/2025 CRLMP/530/2025	NIRMAL SINGH VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	/ /0) //
111	D-CRLMP/12156/2025 CRLMP/531/2025	KALPANA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0) //
112	D-CRLMP/12427/2025 CRLMP/532/2025	PANKAJINI HANSDAH VS COMMISSIONER OF POLICE, BBSR-CUTTACK POLICE COMMISSIONERATE	ATUL TRIPATHY VS	CAPITAL P.S. /42 /2024) //
113	D-CRLMP/12712/2025 CRLMP/533/2025	DHABALESWAR GOUDA VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	/ /0) //

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114	D-CRLREV/12368/2025 CRLREV/228/2025	B.GOURI KUMARI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	//0 A.D.J.,RAYAGADA(Rayagada) CRA/0000004/2019
115	D-CRLREV/11502/2025 CRLREV/229/2025	PRITI RANJAN PANI VS RATNAKAR SETHI	SUSANTA KUMAR NAYAK VS	//0 DISTRICT & SESSIONS JUDGE,PURI(Pur CRA/0000003/2025
116	D-CRLREV/12437/2025 CRLREV/230/2025	KRUSHNA CHANDRA PATRA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	NAYAKOT /19 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) CRA/0000021/2021
117	D-CRLREV/11604/2025 CRLREV/231/2025	SUMAN CHANDRA PARICHHA VS BASTIRANI PARICHHA	SOUBHAGYA KUMAR DASH VS	// DISTRICT AND SESSIONS JUDGE,GAJA CRA/0000009/2024
118	D-FAO/14774/2025 FAO/199/2025	MANAGER ELECTRICAL, TL AND SS SUB-DIVISION, DHENKANAL, OPTCL VS URMILA SAHOO	BIJAYA KUMAR DASH VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000308/2022
119	D-FAO/14511/2025 FAO/200/2025	MANAGER LEGAL, M/S. ORIENTAL INSURANCE CO. LTD., KHORDA VS DILESWAR BARIK	RIMJHIMBALA PATI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000601/2015
120	D-MACA/16776/2025 MACA/507/2025	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., BBSR VS PRIYADARSHINI PARHI	GIRIJA PRASAD DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000227/2022
121	D-MACA/13111/2025 MACA/508/2025	NATIONAL INSURANCE CO. LTD., CUTTACK VS CHINTAMANI PATRA	NAYAN BEHARI DAS VS	// II MACT,CUTTACK(Cuttack) MIS.CASE/0001416/2018
122	D-MACA/13316/2025 MACA/509/2025	THE LEGAL MANAGER, M/S UNITED INDIA INSURANCE CO.LTD. ,CUTTACK VS SARASWATI SAHU	SOMNATH ROY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001709/2019
123	D-RSA/16933/2025 RSA/224/2025	STATE OF ODISHA VS OM PRAKASH DAGA	SABITA RANJAN PATTNAIK,A.G.A VS	// A.D.J.,TITILAGARH(Balangir) RFA/0000012/2022
124	D-RVWPET/15631/2025 RVWPET/123/2025	JHARI MISHRA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// (//
125	D-RVWPET/16649/2025	BIDYUT PRAVA PALATA	GAJENDRANATH ROUT	//

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	RVWPET/124/2025	VS ADDITIONAL DISTRICT MAGISTRATE ,PURI	VS	0 //
126	D-RVWPET/17023/2025 RVWPET/125/2025	RABINDRA ROUT VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
127	D-RVWPET/17024/2025 RVWPET/126/2025	SUCHITRA CONSTRUCTION VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
128	D-RVWPET/17025/2025 RVWPET/127/2025	SUCHITRA CONSTRUCTION VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
129	D-RVWPET/17027/2025 RVWPET/128/2025	SUCHITRA CONSTRUCTION VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
130	D-RVWPET/16599/2025 RVWPET/129/2025	STATE OF ODISHA VS KHIROD CHANDRA THAPA	JAYANTA KUMAR KHANDAYATRAY,A.S.C VS	// 0 //
131	D-WA/15009/2025 WA/783/2025	THE ZONAL MANAGER, UCO BANK, ZONAL OFFICE, BALASORE VS PABITRA JENA	BIBHUTI BHUSAN SWAIN VS	// 0 //
132	D-WA/17534/2025 WA/784/2025	NIRANJAN NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
133	D-WP(C)/17435/2025 WP(C)/11822/2025	MAA KAMALA SHG, KHUARD, BALASORE VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
134	D-WP(C)/13801/2025 WP(C)/11823/2025	NARAYAN CHANDRA SAMAL VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	// 0 //
135	D-WP(C)/15815/2025 WP(C)/11824/2025	ANIL KUMAR DASH @ ANIL DASH VS CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED.,CHENNAI	RAJENDRA NARAYAN ROUT VS	// 0 //
136	D-WP(C)/16407/2025 WP(C)/11825/2025	BIJAYA KUMAR BEHERA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0

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137	D-WP(C)/15901/2025 WP(C)/11826/2025	STATE OF ODISHA BINAPANI PATTNAIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0 //
138	D-WP(C)/16575/2025 WP(C)/11827/2025	LAMBODAR PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
139	D-WP(C)/16014/2025 WP(C)/11828/2025	DR.PRADEEP KUMAR DHAL VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
140	D-WP(C)/16578/2025 WP(C)/11829/2025	ASKHILA CHANDRA PANI VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
141	D-WP(C)/16103/2025 WP(C)/11830/2025	SANGRAM KESHARI SAHU VS STATE OF ODISHA	AMIT KUMAR SAHOO VS	// 0 //
142	D-WP(C)/14311/2025 WP(C)/11831/2025	RAJKISHORE SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
143	D-WP(C)/14372/2025 WP(C)/11832/2025	AMULYA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	// 0 //
144	D-WP(C)/16199/2025 WP(C)/11833/2025	SRI SRI SAPNESWAR MAHAPRABHU URNAYANA COMMITTEE, BIJIPUR, GANJAM VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
145	D-WP(C)/17420/2025 WP(C)/11834/2025	CHINMAYA KUMAR SWAIN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
146	D-WP(C)/17008/2025 WP(C)/11835/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
147	D-WP(C)/16751/2025 WP(C)/11836/2025	DAYABANTI TANDI VS THE COLLECTOR, BOLANGIR	JAYADEBA BEHERA VS	// 0 //

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148	D-WP(C)/17364/2025 WP(C)/11837/2025	RANGADHAR NAYAK VS THE TAHASILDAR CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
149	D-WP(C)/14625/2025 WP(C)/11838/2025	GOURA CHANDRA KABI VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
150	D-WP(C)/17358/2025 WP(C)/11839/2025	ANTUNI KISHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
151	D-WP(C)/17492/2025 WP(C)/11840/2025	RAJKUMAR JENA VS FAKIR MOHAN UNIVERSITY, BALASORE	AMITABH MISHRA VS	// 0 //
152	D-WP(C)/16298/2025 WP(C)/11841/2025	SALILA DAS VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
153	D-WP(C)/17353/2025 WP(C)/11842/2025	BIJAY MAJHI VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //
154	D-WP(C)/15779/2025 WP(C)/11843/2025	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
155	D-WP(C)/17495/2025 WP(C)/11844/2025	SUNITA BEHERA VS FAKIR MOHAN UNIVERSITY, BALASORE	AMITABH MISHRA VS	// 0 //
156	D-WP(C)/14703/2025 WP(C)/11845/2025	ASHOK KUMAR BARIK VS THE DISTRICT JUDGE, BALASORE	SARAT CHANDRA DASH VS	// 0 //
157	D-WP(C)/14902/2025 WP(C)/11846/2025	M/S. NATH ENTERPRISES,DHENKANAL VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
158	D-WP(C)/17308/2025 WP(C)/11847/2025	SEBASISH NAYAK VS THE TAHASILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
159	D-WP(C)/17117/2025	DEBENDRA KUMAR BEHURA	SIBA PRASAD SWAIN	//

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	WP(C)/11848/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/15134/2025 WP(C)/11849/2025	OKILA SAHU VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
161	D-WP(C)/15783/2025 WP(C)/11850/2025	SUKANTILATA PADHI VS STATE OF ODISHA	9SOURAV SUMAN BHUYAN VS	// 0 //
162	D-WP(C)/14931/2025 WP(C)/11851/2025	BISWAMITRA SUNA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
163	D-WP(C)/17234/2025 WP(C)/11852/2025	SHASHANK YADAV VS STATE OF ODISHA	SIDHARTHA SANKER RAY 2 VS	// 0 //
164	D-WP(C)/17118/2025 WP(C)/11853/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
165	D-WP(C)/14715/2025 WP(C)/11854/2025	M/S. KAL KMC, PP 08 CHULIAPOSI,MAYURBHANJ VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, DEPARTMENT OF REVENUE	DEBASISH HAZRA VS	// 0 //
166	D-WP(C)/15170/2025 WP(C)/11855/2025	OKILA SAHU VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
167	D-WP(C)/17304/2025 WP(C)/11856/2025	RAJKISHORE NAYAK VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
168	D-WP(C)/17171/2025 WP(C)/11857/2025	DILLIP KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
169	D-WP(C)/15226/2025 WP(C)/11858/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
170	D-WP(C)/17362/2025 WP(C)/11859/2025	PRABHUTI SUTAR VS	SRIKAR KUMAR RATH VS	// 0

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171	D-WP(C)/15202/2025 WP(C)/11860/2025	THE TAHASILDAR CHANDABALI, BHADRAK MATHURA PRADHAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// // 0 //
172	D-WP(C)/17090/2025 WP(C)/11861/2025	AJAY KUMAR MANTRI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
173	D-WP(C)/15625/2025 WP(C)/11862/2025	HARAPRIYA SENAPATI VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //
174	D-WP(C)/15338/2025 WP(C)/11863/2025	S.LAXMI NARAYAN REDDY VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
175	D-WP(C)/15758/2025 WP(C)/11864/2025	THE SUB DIVISIONAL OFFICER (ELECTRICAL.) , TPWODL, PADAMPUR, BARGARH VS SANKAR SAHU	PRASANTA KUMAR TRIPATHY VS	// 0 //
176	D-WP(C)/17249/2025 WP(C)/11865/2025	ALIVA JENA VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //
177	D-WP(C)/14883/2025 WP(C)/11866/2025	NILA PRASAD MUND VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
178	D-WP(C)/15911/2025 WP(C)/11867/2025	PANKAJ KUMAR GIRI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
179	D-WP(C)/15718/2025 WP(C)/11868/2025	SARAT KUMAR NAYAK VS STATE OF ODISHA	BANAMALI SAHOO 1 VS	// 0 //
180	D-WP(C)/15913/2025 WP(C)/11869/2025	BAURIBANDHU PRADHAN VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
181	D-WP(C)/16646/2025 WP(C)/11870/2025	TABASUM KAMAL VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //

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182	D-WP(C)/17032/2025 WP(C)/11871/2025	M/S HAZEL MERCANTILE LTD., BERHAMPUR VS THE UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //
183	D-WP(C)/15593/2025 WP(C)/11872/2025	DIBAKAR NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// 0 //
184	D-WP(C)/15917/2025 WP(C)/11873/2025	DILIP KUMAR BEJ VS GAYATRI BARIK	AMIT PRASAD BOSE VS	// 0 //
185	D-WP(C)/17326/2025 WP(C)/11874/2025	AYODHYA NATH SUBUDHI VS UNION OF INDIA	SRIKAR KUMAR RATH VS	// 0 //
186	D-WP(C)/17133/2025 WP(C)/11875/2025	SUJATA DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
187	D-WP(C)/15919/2025 WP(C)/11876/2025	CHIEF GENERAL MANAGER, IB VALLEY AREA MAHANADI COALFIELDS LTD., SAMBALPUR VS COLLECTOR, LAND ACQUISITION, SAMBALPUR	RAKESH SHARMA VS	// 0 //
188	D-WP(C)/17045/2025 WP(C)/11877/2025	M/S. SIBANARAYAN DEO, BBSR VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR,	RAMESH CHANDRA JENA VS	// 0 //
189	D-WP(C)/17335/2025 WP(C)/11878/2025	BHARAT CHANDRA PATRA VS THE TAHASILDAR, CHANDABALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
190	D-WP(C)/17416/2025 WP(C)/11879/2025	NARAYAN PRAHARAJ VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
191	D-WP(C)/15512/2025 WP(C)/11880/2025	CHINMAYA SUNDAR RAY VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
192	D-WP(C)/17331/2025 WP(C)/11881/2025	SENSA CORE MEDICAL INSTRUMENTATION PRIVATE LTD, HYDERABAD VS ODISHA SATAE MEDICAL CORPORATION LTD., BBSR	SRIKAR KUMAR RATH VS	// 0 //
193	D-WP(C)/17339/2025	RAMESH BARIK	SRIKAR KUMAR RATH	//

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	WP(C)/11882/2025	VS THE TAHASILDAR CHANDABALI, BHADRAK	VS	0 //
194	D-WP(C)/15651/2025 WP(C)/11883/2025	USHARANI BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
195	D-WP(C)/15943/2025 WP(C)/11884/2025	JANGAMA KUMRUKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
196	D-WP(C)/17350/2025 WP(C)/11885/2025	BHAGIRATHI BARIK VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //
197	D-WP(C)/17066/2025 WP(C)/11886/2025	M/S MAA CHANDI STONE CRUSHING, BBSR VS THE COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
198	D-WP(C)/15944/2025 WP(C)/11887/2025	SUNAMANI PIDIKAKA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
199	D-WP(C)/17342/2025 WP(C)/11888/2025	JITENDRA BISWAL VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //
200	D-WP(C)/15719/2025 WP(C)/11889/2025	TAPAN KUMAR MOHAPATRA VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
201	D-WP(C)/17343/2025 WP(C)/11890/2025	GOLAP ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
202	D-WP(C)/17344/2025 WP(C)/11891/2025	PRAFULLA KUMAR SUTAR VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //
203	D-WP(C)/16964/2025 WP(C)/11892/2025	BANSIDHAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
204	D-WP(C)/17341/2025 WP(C)/11893/2025	LAXMAN MAJHI VS	SRIKAR KUMAR RATH VS	// 0

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205	D-WP(C)/14330/2025 WP(C)/11894/2025	THE TAHASILDAR, CHANDABALI SANTOSH KUMAR SAHOO @ SANTOSH KUMAR SAHU VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// // 0 //
206	D-WP(C)/16480/2025 WP(C)/11895/2025	TAPAS JENA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
207	D-WP(C)/17345/2025 WP(C)/11896/2025	PRADEEP MAJHI VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //
208	D-WP(C)/17385/2025 WP(C)/11897/2025	KIRTAN MAHALIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
209	D-WP(C)/15737/2025 WP(C)/11898/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	BIJAYLAXMI SAHOO VS	// 0 //
210	D-WP(C)/17338/2025 WP(C)/11899/2025	TAPAS TARAI VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //
211	D-WP(C)/17221/2025 WP(C)/11900/2025	BLOCK MISSION SHAKTI FEDERATION LEPHRIPARA,SUNDARGARH VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
212	D-WP(C)/14998/2025 WP(C)/11901/2025	DIPAK KUMAR @ KUMAR PRUSTY VS EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
213	D-WP(C)/17347/2025 WP(C)/11902/2025	SANATAN NAYAK VS THE TAHASILDAR CHANDBALI, BHADRAK	SRIKAR KUMAR RATH VS	// 0 //
214	D-WP(C)/16184/2025 WP(C)/11903/2025	BABAJI SETHI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
215	D-WP(C)/17387/2025 WP(C)/11904/2025	DR.SHADAB ALI BAIG VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //

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216	D-WP(C)/17349/2025 WP(C)/11905/2025	HARIHAR ROUT VS THE TAHASILDAR, CHANDABALI	SRIKAR KUMAR RATH VS	// 0 //
217	D-WP(C)/17220/2025 WP(C)/11906/2025	MOTHER TERESA BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
218	D-WP(C)/17392/2025 WP(C)/11907/2025	KISHOR KUMAR CHOUDHURY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
219	D-WP(C)/15002/2025 WP(C)/11908/2025	DIPAK KU. @ KUMAR PRUSTY VS EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //
220	D-WP(C)/17630/2025 WP(C)/11909/2025	M/S BVG INDIA LIMITED, MAHARASTRA VS STATE OF ODISHA	SATYA SINDHU KASHYAP VS	// 0 //
221	D-WP(C)/15903/2025 WP(C)/11910/2025	BRAJABANDHU DAS VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
222	D-WP(C)/16690/2025 WP(C)/11911/2025	RISHIKESH DAS VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
223	D-WP(C)/17552/2025 WP(C)/11912/2025	SURENDRA NAG VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
224	D-WP(C)/17209/2025 WP(C)/11913/2025	BIJAYLAXMI MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
225	D-WP(C)/17352/2025 WP(C)/11914/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
226	D-WP(C)/17514/2025 WP(C)/11915/2025	RAJESH KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
227	D-WP(C)/15905/2025	ASHOK KUMAR SWAIN	BANSHIDHAR SATAPATHY	//

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	WP(C)/11916/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/16082/2025 WP(C)/11917/2025	KAMALA KANTA BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
229	D-WP(C)/17346/2025 WP(C)/11918/2025	SEBASISH JENA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
230	D-WP(C)/17584/2025 WP(C)/11919/2025	UPENDRA KUMAR MAJHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
231	D-WP(C)/14584/2025 WP(C)/11920/2025	TARAMANI BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
232	D-WP(C)/16519/2025 WP(C)/11921/2025	LOHIT KUMAR MANGARAJ VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
233	D-WP(C)/16165/2025 WP(C)/11922/2025	SANJAY KUMAR BISWAL VS COLLECTOR AND DIST.MAGISTRATE ,GANJAM	SURAJ MOHANTY VS	// 0 //
234	D-WP(C)/15989/2025 WP(C)/11923/2025	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
235	D-WP(C)/17152/2025 WP(C)/11924/2025	RATAI GRAM PANCHAYAT LEVEL MISSION SHAKTI FEDERATION, BALESWAR VS STATE OF ODISHA	PRASANT KUMAR MISHRA VS	// 0 //
236	D-WP(C)/15516/2025 WP(C)/11925/2025	MANORAMA DEO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
237	D-WP(C)/16547/2025 WP(C)/11926/2025	RABINDRA BISOI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
238	D-WP(C)/16843/2025 WP(C)/11927/2025	NAGENDRA BHUSAN PANDA VS	SASWATI MOHAPATRA VS	// 0

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239	D-WP(C)/16057/2025 WP(C)/11928/2025	STATE OF ODISHA RAMESH CHANDRA DAS VS	SIDHARTHA SWAIN VS	// // 0
240	D-WP(C)/15180/2025 WP(C)/11929/2025	STATE OF ODISHA ARUN KUMAR SABAR VS	SHASHANKA SHEKHAR PATRA VS	// // 0
241	D-WP(C)/17542/2025 WP(C)/11930/2025	STATE OF ODISHA PADMALOCHAN HEMBRAM VS	AMITABH MISHRA VS	// // 0
242	D-WP(C)/15908/2025 WP(C)/11931/2025	FAKIR MOHAN UNIVERSITY, VYASAVIHAR, BALESWAR KALYANI DAS VS	BANSHIDHAR SATAPATHY VS	// // 0
243	D-WP(C)/15909/2025 WP(C)/11932/2025	STATE OF ODISHA MURALIDHAR BHARATI VS	SATYABRATA SATAPATHY VS	// // 0
244	D-WP(C)/14982/2025 WP(C)/11933/2025	STATE OF ODISHA K.KUNI VS	SANJIB KUMAR BHANJADEO VS	// // 0
245	D-WP(C)/17462/2025 WP(C)/11934/2025	UNION OF INDIA TIKILI SUNDARAY VS	TANMAY MISHRA VS	// // 0
246	D-WP(C)/16783/2025 WP(C)/11935/2025	STATE OF ODISHA KISHORE CHANDRA PRADHAN VS	PRASANTA KUMAR PANDA VS	// // 0
247	D-WP(C)/15502/2025 WP(C)/11936/2025	DIRECTOR, SPECIAL PROJECTS, BBSR M/S ICICI LOMBARD GENERAL INSURANCE CO LTD., CUTTACK VS	ANUPAM DASH VS	// // 0
248	D-WP(C)/16823/2025 WP(C)/11937/2025	CHANDAN KUMAR BEHERA PRAVAT KUMAR NAYAK VS	GAJENDRANATH ROUT VS	// // 0
249	D-WP(C)/14359/2025 WP(C)/11938/2025	STATE OF ODISHA PRAVAKAR PRADHAN VS	HRUDANANDA MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/16235/2025 WP(C)/11939/2025	BASANTI MALLICK VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
251	D-WP(C)/17095/2025 WP(C)/11940/2025	ASHOK KUMAR ACHARYA VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// 0 //
252	D-WP(C)/17300/2025 WP(C)/11941/2025	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
253	D-WP(C)/14519/2025 WP(C)/11942/2025	PRADOSH KUMAR PATTNAIK @ PATTNAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
254	D-WP(C)/14529/2025 WP(C)/11943/2025	JAGABANDHU MALIK VS COMMISSIONER, CONSOLIDATION, BOARD OF REVENUE, ODISHA, CUTTACK	SHISHIR KUMAR SAMAL VS	// 0 //
255	D-WP(C)/17555/2025 WP(C)/11944/2025	S.BINAYALAXMI MALIK VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// 0 //
256	D-WP(C)/16077/2025 WP(C)/11945/2025	JOGENDRA KUMAR MOHANTY VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
257	D-WP(C)/17530/2025 WP(C)/11946/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
258	D-WP(C)/17529/2025 WP(C)/11947/2025	KISHORE CHANDRA SWAIN VS STATE OF ODISHA	TANMAY MISHRA,S.S.PARIDA,M.K.BISWAL BISWARANJAN DALAI VS	// 0 //
259	D-WP(C)/14721/2025 WP(C)/11948/2025	DEBENDRA NATH PRUSTY VS STATE OF ODISHA	AMIYA KUMAR MISHRA VS	// 0 //
260	D-WP(C)/14658/2025 WP(C)/11949/2025	CHITTARANJAN SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
261	D-WP(C)/16069/2025	ALVAMAYEE MOHAPATRA	DR. JITENDRA KUMAR LENKA	//

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	WP(C)/11950/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/17752/2025 WP(C)/11951/2025	KUPULI HARIBANDHU REDDY VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
263	D-WP(C)/15986/2025 WP(C)/11952/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG) GHUTUR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
264	D-WP(C)/16855/2025 WP(C)/11953/2025	ALOK KUMAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
265	D-WP(C)/17253/2025 WP(C)/11954/2025	SANJUKTA DIKSHIT VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //
266	D-WP(C)/17421/2025 WP(C)/11955/2025	NARAYANA CHAKRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
267	D-WP(C)/17363/2025 WP(C)/11956/2025	BAIMUNTHANATH SATPATHY VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
268	D-WP(C)/17310/2025 WP(C)/11957/2025	BENUDHAR KAR VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
269	D-WP(C)/17729/2025 WP(C)/11958/2025	RAKESH PANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
270	D-WP(C)/16125/2025 WP(C)/11959/2025	MANABHANJAN PADHAN VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
271	D-WP(C)/17736/2025 WP(C)/11960/2025	RADHAMOHAN PADHI VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
272	D-WP(C)/15594/2025 WP(C)/11961/2025	SUSHANTA KUMAR BISWAL VS	TUSAR KUMAR MISHRA VS	// 0

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273	D-WP(C)/15655/2025 WP(C)/11962/2025	STATE OF ODISHA AMIYA BEHERA VS	DINESH KUMAR PANDA VS	// // 0
274	D-WP(C)/16149/2025 WP(C)/11963/2025	STATE OF ODISHA TANKADHAR SAHOO VS	KEDAR SANKAR SAHU VS	// // 0
275	D-WP(C)/16846/2025 WP(C)/11964/2025	UNION OF INDIA MOHAN KUMAR SAMAL VS	ARUN KUMAR PATRA VS	// // 0
276	D-WP(C)/15799/2025 WP(C)/11965/2025	STATE OF ODISHA SUKANTI MALLICK VS	SK. ZAFARULLA VS	// // 0
277	D-WP(C)/16017/2025 WP(C)/11966/2025	STATE OF ODISHA CHINMAYA KUMAR PRADHAN VS	JAGABANDHU SAHU VS	// // 0
278	D-WP(C)/16101/2025 WP(C)/11967/2025	STATE OF ODISHA DR.BIJAYA KUMAR SINGH VS	KUNAL KUMAR SWAIN VS	// // 0
279	D-WP(C)/16163/2025 WP(C)/11968/2025	STATE OF ODISHA ASHOK KUMAR BISWAL VS	ARUN KUMAR MISHRA VS	// // 0
280	D-WP(C)/16166/2025 WP(C)/11969/2025	STATE OF ODISHA BINJHARPUR ACS, JAJPUR VS	ARUPANANDA GOSWAMY VS	// // 0
281	D-WP(C)/16592/2025 WP(C)/11970/2025	STATE OF ODISHA M/S. DEEPAK M.VAJIR AND SONS, SUNDERGARH VS	CHITTA RANAJAN DAS VS	// // 0
282	D-WP(C)/16971/2025 WP(C)/11971/2025	COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BBSR SUJATA PRADHAN VS	ANURAG PATI VS	// // 0
283	D-WP(C)/16775/2025 WP(C)/11972/2025	STATE OF ODISHA GANGADHAR NAIK VS	BHAWANI SANKAR PANIGRAHI VS	// // 0
		THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, ODISHA, KEONJHAR		//

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284	D-WP(C)/12240/2025 WP(C)/11973/2025	ANANTA KUMAR DAS VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
285	D-WP(C)/17814/2025 WP(C)/11974/2025	SUNAKAR PANDA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
286	D-WP(C)/17403/2025 WP(C)/11975/2025	DHIRENDRA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
287	D-WP(C)/17568/2025 WP(C)/11976/2025	ASHOK KUMAR KHANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/15633/2025 WP(C)/11977/2025	NIHAR RANJAN MOHANTY VS THE STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //
289	D-WP(C)/17214/2025 WP(C)/11978/2025	M/S EMAMI PAPER MILLS LTD., BALESWAR VS ADDITIONAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
290	D-WP(C)/16346/2025 WP(C)/11979/2025	M/S SHREE BHARAT MOTORS LIMITED, BBSR VS THE CHIEF EXECUTIVE OFFICER (CEO) ICICI BANK LIMITED., MUMBAI	GOPABANDHU DASH VS	// 0 //
291	D-WP(C)/16023/2025 WP(C)/11980/2025	KUMUD JAYPURIA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
292	D-WP(C)/17442/2025 WP(C)/11981/2025	AMRITA PRADHAN VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
293	D-WPCRL/13127/2025 WPCRL/48/2025	SISIR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/655 /2024 0 //
294	D-WPCRL/12932/2025 WPCRL/49/2025	SOFINA BIBI VS STATE OF ODISHA	SAPAN KUMAR PAL VS	KAMARDA /49 /2025 0 //
295	D-ABLAPL/12365/2025	SUBASH JENA @ SUBASH KUMAR JENA	PRASANTA KUMAR SAHOO	KRUSHNA PRASAD /58 /2015

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	ABLAPL/4925/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/12876/2025 ABLAPL/4926/2025	JITENDRA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR SADAR /28 /2023 () //
297	D-ABLAPL/12367/2025 ABLAPL/4927/2025	SUBRAT KUMAR PARIDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /42 /2025 () //
298	D-ABLAPL/12877/2025 ABLAPL/4928/2025	GOURANGA CHARAN MAHI @ KUNA MAHI VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /81 /2025 () //
299	D-ABLAPL/12425/2025 ABLAPL/4929/2025	AMITA SETHI @ AMITA MALLIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /31 /2025 () //
300	D-ABLAPL/12878/2025 ABLAPL/4930/2025	RAJESH KALTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /138 /2023 () //
301	D-ABLAPL/12447/2025 ABLAPL/4931/2025	KISHOR KUMAR JENA @ KISHOR CHANDRA JENA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	JAKHAPURA /61 /2025 () //
302	D-ABLAPL/12779/2025 ABLAPL/4932/2025	K. LAXMI NARAYAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
303	D-ABLAPL/12834/2025 ABLAPL/4933/2025	AMIT KUMAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /90 /2025 () //
304	D-ABLAPL/12864/2025 ABLAPL/4934/2025	RAM CHANDRA PUROHIT VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIRMAHARAJPUR /70 /2025 () //
305	D-ABLAPL/12865/2025 ABLAPL/4935/2025	SHYAM SUNDAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
306	D-ABLAPL/10825/2025 ABLAPL/4936/2025	S.LALIT KUMAR VS	SANJIB KUMAR BHANJADEO VS	KHANDAGIRI P.S. /183 /2025 ()

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307	D-ABLAPL/11949/2025 ABLAPL/4937/2025	STATE OF ODISHA CHINTAMANI BEHERA @ CHINTA VS STATE OF ODISHA	JASHOBANTA DASH VS	// BARANGA /180 /2025 ()
308	D-ABLAPL/12577/2025 ABLAPL/4938/2025	GOURI SHANKAR BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// DEOGARH /598 /2024 ()
309	D-ABLAPL/10945/2025 ABLAPL/4939/2025	STATE OF ODISHA DURGA PRASAD PATRO VS	BEDA PRAKASH PANDA VS	// GANGAPUR (ASKA) /141 /2025 ()
310	D-ABLAPL/12522/2025 ABLAPL/4940/2025	STATE OF ODISHA PRANATI PANDA VS	AMLAN SHAKTI PAUL VS	// BHADRAK TOWN /455 /2023 ()
311	D-ABLAPL/12703/2025 ABLAPL/4941/2025	STATE OF ODISHA SWARNNALATA DAS VS	DEEPAK RANJAN PARIDA VS	// MARSHAGHAI /100 /2025 ()
312	D-ABLAPL/11880/2025 ABLAPL/4942/2025	STATE OF ODISHA SANJUKTA PRADHAN VS	AMLAN SHAKTI PAUL VS	// DEOGARH /154 /2025 ()
313	D-ABLAPL/12835/2025 ABLAPL/4943/2025	STATE OF ODISHA GANGADHAR JENA VS	DIBAKAR BISWAL VS	// KHANTAPADA /94 /2025 ()
314	D-ABLAPL/12405/2025 ABLAPL/4944/2025	STATE OF ODISHA SOUMYAJIT PARIJA @ VICKY VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /255 /2025 ()
315	D-ABLAPL/12407/2025 ABLAPL/4945/2025	STATE OF ODISHA AMRIT MOHAPATRA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /98 /2025 ()
316	D-ABLAPL/12930/2025 ABLAPL/4946/2025	STATE OF ODISHA MEHMUD AHAMAD KHAN @ MAHEBOOB AHEMAD KHAN VS	KAUSTUVA MOHANTY VS	// NARASINGHPUR /20 /2025 ()
317	D-ABLAPL/12315/2025 ABLAPL/4947/2025	STATE OF ODISHA PRASANT KUMAR JENA @ RASA JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// MANIABANDHA /122 /2024 ()

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318	D-ABLAPL/12933/2025 ABLAPL/4948/2025	JITENDRA KUMAR PRADHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHUNTUNI /71 /2025 () //
319	D-ABLAPL/12784/2025 ABLAPL/4949/2025	MANJULATA RAM VS STATE OF ODISHA	SURYAKANTA DASH VS	PATTAMUNDAI RURAL PS /150 /2025 () //
320	D-ABLAPL/12280/2025 ABLAPL/4950/2025	NILAMBARA PODH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /14 /2025 () //
321	D-ABLAPL/12715/2025 ABLAPL/4951/2025	KHUMERLAL KUMAR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JHARSUGUDA /148 /2025 () //
322	D-ABLAPL/12754/2025 ABLAPL/4952/2025	PABITRA BEHERA @ NABINA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LAXMISAGAR P.S. /163 /2025 () //
323	D-ABLAPL/12774/2025 ABLAPL/4953/2025	SK.SHANJAHAN QUADRI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /95 /2025 () //
324	D-ABLAPL/12610/2025 ABLAPL/4954/2025	GOBINDA SUNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /23 /2025 () //
325	D-ABLAPL/12759/2025 ABLAPL/4955/2025	SK. AKBAR VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK TOWN /236 /2025 () //
326	D-ABLAPL/12401/2025 ABLAPL/4956/2025	DEEPA ROUTRAY @ DEEPALI ROUTRAY VS STATE OF ODISHA3	BINI MISHRA VS	BADAMPAHAD /33 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000312/2025
327	D-ABLAPL/12489/2025 ABLAPL/4957/2025	KOKILENDRA MOHANTA @ KUNA MOHANTA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /326 /2023 () //
328	D-ABLAPL/12320/2025 ABLAPL/4958/2025	KHIROD NATH VS STATE OF ODISHA	PRATIK NAYAK VS	KHUNTUNI /64 /2025 () //
329	D-ABLAPL/12765/2025	SAKUNTALA JENA	JAYANTA KUMAR MAJHI	BALIAPAL /95 /2025

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	ABLAPL/4959/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/12332/2025 ABLAPL/4960/2025	RAJAT KUMAR GAHAN VS STATE OF ODISHA	PRATIK NAYAK VS	KHUNTUNI /64 /2025 () //
331	D-ABLAPL/12940/2025 ABLAPL/4961/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	GOPALPRASAD /191 /2024 () //
332	D-ABLAPL/11406/2025 ABLAPL/4962/2025	NILAMBAR PADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR TOWN /482 /2023 () //
333	D-ABLAPL/11804/2025 ABLAPL/4963/2025	RABINDRA MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /164 /2025 () //
334	D-ABLAPL/11666/2025 ABLAPL/4964/2025	BIBHUTI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /41 /2025 () //
335	D-ABLAPL/12151/2025 ABLAPL/4965/2025	JYAFAT KHAN VS STATE OF ODISHA	BIBHUPRASAD DAS VS	BAIDESWAR /60 /2025 () //
336	D-ABLAPL/12696/2025 ABLAPL/4966/2025	SMRUTI RANJAN SWAIN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARANGA /178 /2025 () //
337	D-ABLAPL/12230/2025 ABLAPL/4967/2025	MAHENDRA DUDUKA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	GUDARI /24 /2025 () //
338	D-ABLAPL/12802/2025 ABLAPL/4968/2025	HASAN @ HASAAN @ KUNU KHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	/ /0 () //
339	D-ABLAPL/12879/2025 ABLAPL/4969/2025	UTTAM KUMAR DWIBEDY VS STATE OF ODISHA	ARIJEET MISHRA VS	CHAMPUA /73 /2025 () //
340	D-ABLAPL/12913/2025 ABLAPL/4970/2025	NAZA KHAN VS	SATYAJIT MOHAPATRA (2) VS	SABARANG /254 /2024 ()

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341	D-ABLAPL/12738/2025 ABLAPL/4971/2025	STATE OF ODISHA SK. SADIK VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	// CANTONMENT ROAD /88 /2025 () //
342	D-ABLAPL/11484/2025 ABLAPL/4972/2025	PRANA RANJAN JENA @ LADU JENA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// KAPTIPADA /85 /2025 () //
343	D-ABLAPL/12669/2025 ABLAPL/4973/2025	STATE OF ODISHA RANJAN MAHAKUR VS STATE OF ODISHA	KIRTAN DANG VS	// SAINTALA /270 /2024 () //
344	D-ABLAPL/11988/2025 ABLAPL/4974/2025	STATE OF ODISHA SIVA SAHANKAR DASH @ PINTU DASH VS STATE OF ODISHA	HARIPAD MOHANTY VS	// GOLANTHARA (BERHAMPUR) /137 /2025 () //
345	D-ABLAPL/12142/2025 ABLAPL/4975/2025	STATE OF ODISHA SUBODHA BARIK @ SUBODH KUMAR BARIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// JAGATSINGPUR /264 /2025 () //
346	D-ABLAPL/12768/2025 ABLAPL/4976/2025	STATE OF ODISHA AKSHAYA DAS VS STATE OF ODISHA	KARUNAKAR GAYA VS	// KAKATAPUR /85 /2025 () //
347	D-ABLAPL/12882/2025 ABLAPL/4977/2025	STATE OF ODISHA SANJAY BENIA VS STATE OF ODISHA	ARIJEET MISHRA VS	// JEYPORE TOWN /61 /2025 () //
348	D-ABLAPL/12884/2025 ABLAPL/4978/2025	STATE OF ODISHA MEGHANAD BISWAS VS STATE OF ODISHA	ARIJEET MISHRA VS	// MARINE PS AT JAMBO /58 /2025 () //
349	D-ABLAPL/12821/2025 ABLAPL/4979/2025	STATE OF ODISHA DEEPAK SAHU @ ANIL VS STATE OF ODISHA	BHARAT JALLI VS	// KHALLIKOTE /315 /2025 () //
350	D-ABLAPL/12516/2025 ABLAPL/4980/2025	STATE OF ODISHA SWAGATIKA ROUT VS STATE OF ODISHA	GAUTAM CHARAN ROUT VS	// BONTH /171 /2024 () //
351	D-ABLAPL/12639/2025 ABLAPL/4981/2025	STATE OF ODISHA MANAS SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BADACHANA /118 /2025 () //

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352	D-ABLAPL/12880/2025 ABLAPL/4982/2025	RAJESH KALTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /149 /2023 () //
353	D-ABLAPL/12560/2025 ABLAPL/4983/2025	LALATENDU ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /102 /2025 () //
354	D-ABLAPL/12803/2025 ABLAPL/4984/2025	KULARANJAN PANIGRAHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	DEOGAON /107 /2025 () //
355	D-ABLAPL/12883/2025 ABLAPL/4985/2025	RAJESH KALTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /196 /2023 () //
356	D-ABLAPL/12898/2025 ABLAPL/4986/2025	SANTOSH DAS @ RINKU DAS VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	CAPITAL P.S. /101 /2025 () //
357	D-ABLAPL/12955/2025 ABLAPL/4987/2025	GOURANGA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAKAPADA PS /46 /2024 () //
358	D-ABLAPL/12914/2025 ABLAPL/4988/2025	SAROJ KUMAR SETHI @ HEMANTA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	KISSANNAGAR PS /89 /2025 () //
359	D-ABLAPL/12970/2025 ABLAPL/4989/2025	BISHNU PRASAD SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	JEYPORE TOWN /170 /2025 () //
360	D-ABLAPL/12916/2025 ABLAPL/4990/2025	RASMI RANJAN RAY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /71 /2024 () //
361	D-ABLAPL/11539/2025 ABLAPL/4991/2025	RAJALAXMI SWAIN VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	KHARABEL NAGAR P.S. /144 /2025 () //
362	D-ABLAPL/12495/2025 ABLAPL/4992/2025	JITENDRA KUMAR JOSHI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /94 /2025 () //
363	D-ABLAPL/11516/2025	MANOJ KUMAR NATH	BISHNU PRASAD MALLICK	CUTTACK SADAR /98 /2025

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	ABLAPL/4993/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/13154/2025 ABLAPL/4994/2025	SOURAV NAYAK @ SOURAV SAMPAD NAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PATTAMUNDAI /122 /2025 () //
365	D-ABLAPL/12957/2025 ABLAPL/4995/2025	BIJU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /65 /2025 () //